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**Title:** Need to ensure that State Governments do not use ESMA frequently against Government employees.

SHRI KISHAN SINGH SANGWAN (SONEPAT): The misuse of ESMA by State Governments has been a cause of concern ever since this Act came into force. The manner in which 34 Nurses, 200 employees of Haryana Tourism Corporation, numerous Nagar Palika employees were terminated and the invoking of this law on the eve of general strike called by National Manch of Mass Organisations in Haryana has been greatly resented to by the employees.

I would urge upon the Government that suitable instructions be given to the States not to misuse the Act against the Government employees, particularly, in Haryana.

(xix) Need for exploration of oil blocks at Sunderbans